National Company Law Tribunal Allahabad Bench Allahabad

CP No. 68 (ND)/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016.

NAME OF THE COMPANY: Sh. Vined Kumar Sharma & Ors.

Vs.

M/s Bhawani Cold Storage Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2. Pushkan blehth Advocate

Shuthortin.

Order dated 10.11.2016

CP No. 68(ND)/2010 Sh. Vinod Kumar Sharma & Ors. Vs. M/s Bhawani Cold Storage Pvt. Ltd. & Ors.

The unregistered application filed by the Petitioner is rejected today. The respondent filed written synopsis. Orders reserved.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.11.2016